

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/8414/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B.K. Chetri,
Special Judge, CBI, Assam,
Addl. CBI Court No. 1,
Chandmari, Guwahati.

Dated Guwahati the th 5 October, 2023.

Sub: **Casual Leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/712/E, dtd. 29.09.2023.
Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/717/E, dtd. 30.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **(i) five days casual leave on 19.09.2023, 20.09.2023, 25.09.2023, 26.09.2023 and 27.09.2023, alongwith station leave permission, from the afternoon of 18.10.2023, till the evening of 29.10.2023 and (ii) half day casual leave on 30.09.2023, alongwith station leave permission, from the afternoon till the late evening of 30.09.2023,** has been granted.

The Special Judge, CBI, Assam, Addl. CBI Court No. 2, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. CBI Court No. 3, Guwahati will remain in charge of your Court & Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/8415-8417/A, dated , 05-10-23

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court .

JT. REGISTRAR (VIGILANCE)

[Signature]